

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 311/TT/2022

Subject : Petition for determination of transmission tariff from the COD to 31.3.2024 in respect of thirteen assets covered under "Transmission System for Solar Energy Zone in Rajasthan" in Northern Region.

Date of Hearing : 29.5.2024

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Ajmer Vidyut Vitran Nigam Limited and 34 others

Parties present : Shri Harsh Jain, Advocate, NTPC
Shri Chumei Mercy, Advocate, NTPC
Shri Sakie Jakharia, Advocate, NTPC
Shri Mohd. Mohsin, PGCIL
Shri Vishal Sagar, PGCIL
Shri Omesh Kumar, NTPC

Record of Proceedings

The order in the instant petition was reserved on 6.2.2024. However, the order could not be issued prior to Shri P. K. Singh, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for the Petitioner submitted that the pleadings have been completed in the matter and arguments were heard.
3. After hearing the parties, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

